

Office of the District Judge, Jhargram

(English Department)

Establishment Order No: 38 Dated: Jhargram, the 30th day of July, 2021

In terms of Government of West Bengal, Judicial Department Notification No. 39-JD//L/2S-23/04 (Pt-VI) dated 18.02.2021 and G.O. No. 22 -JD//L/2S-23/04 (Pt-VI) dated 24.01.2020 with concurrence of Finance department U.O No Group-P1/2019-2020/0349 dated 08.01.2020 read with concurrence of Cabinet U.O. No. CAB(D)-1790 dated 06.02.2021 along with G.O. No. 99-JD//L/2S-23/04 (Pt-VI) dated 31.05.2018, G.O. No. 204-JD//L/2S-23/04(Pt-VI) dated 08.05.2015 with subsequent corrigendum vide No. 98(50)-JD//L/2S-23/04 dated 31.05.2018 with concurrence of Finance department U.O No P1/2018-2019/0059 dated 24.05.2018 and also as per recommendations of Shetty Commission and in compliance with the direction of the Hon'ble Supreme Court of India dated 07.10.2009 passed in I.A.Nos.71A, 135-136,137,138 and 142 in W.P.(C) No.1022/1989, the post of the **Chief Administrative Officer**, District Judge's Court under the Judgeship of Jhargram is hereby created and designated with the following scale of pay on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of this Judgeship.

Name of the Court	Name of the post with Scale of pay	Number of post in the Judgeship	Date of effect of creation of the post
District Judge's Court, Jhargram	Chief Administrative Officer. Scale of Pay of Rs. 8000-13500/- [Scale No. 16 under WBS (ROPA) Rules, 1998] since revised to Pay Band of 4A i.e. Rs. 15600-42000/- with Grade Pay of Rs. 5400/- [under the WBS (ROPA) Rules, 2009] since revised to Level in the Pay Matrix 16 (Rs. 56100 – 144300/-) [under the WBS (ROPA) Rules, 2019]	01	30.09.2019

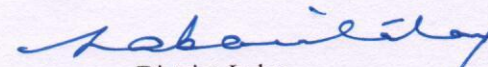
Now sanction is hereby accorded to the creation of 1 (one) post of Chief Administrative Officer (CAO) in terms of the above mentioned G.O.

The post of Chief Administrative Officer of the District Judge's Court is to be promoted from the lower feeder cadre of Senior Sheristadar / Clerk-in-Charge holding scale no14 Pay Band 4 i.e. Rs. 9000-40500/- with Grade Pay of Rs. 4700/- [under the WBS (ROPA) Rules 2009] working in the Courts of Civil Judge (Senior Division) or its equivalent rank Courts under the Judgeship of Jhargram on the basis of Seniority-Cum-Merit.

Office to maintain a separate Gradation list for the post of the Chief Administrative Officer.

The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01".

Inform all concerned.


District Judge,
Jhargram
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
(English Department)

Memo No. **1340(6)/XVII-1**

Dated: **30.07.2021**

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta.
2. The Accountant General (A & E), West Bengal, Treasury Buildings, Kolkata.
3. The Principal Accountant General (Audit), West Bengal, Treasury Buildings, Kolkata.
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata.
5. The Treasury Officer, Jhargram.
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram.
7. Guard File.


District Judge,
Jhargram
**District Judge
Jhargram**